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NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/592/ (IB)/2017  
NAME OF THE PETITIONER(S) : ANANT AGRO INDUSTRIES  
NAME OF THE RESPONDENT(S) : V.G. TEXTILES PVT LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

I. Prithviraj  
(for) Prithviraj Gupta

Counsel for the  
Petitioner



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**ORDER**

Counsel for petitioner called absent. As seen the order dated 6.10.2017, counsel for petitioner was directed to send private notice to the respondent for their appearance. Again on 25.10.2017, it was observed that the petitioner failed to place the proof of delivery of notice to the respondent. He was directed to send fresh notice to the respondent and file proof of the same by way of an affidavit. But today he is called absent. In the circumstances, the petition is dismissed in default for non-appearance of the counsel for petitioner.

- Sd -  
**K Anantha Padmanabha Swamy**  
**Member (Judicial)**

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